

D.A.627/03

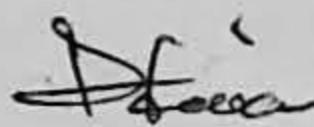
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30.9.2004

Hon'ble Mr. A.K.Bhatnagar, J.M.  
Hon'ble D.R.Tiwari, A.M.

None has made appearance on behalf of applicant even in the revised call. to pursue this M.A.No. 2021/04. Shri P.Krishna, learned counsel for the respondents is present.

Accordingly M.A.No. 2021/04 is dismissed in default.



A.M.



J.M.

Brijesh/-